

Enhancement of limit of unit cost of IAY houses

2559. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a proposal from the State Government of Orissa is pending for enhancing the limit of unit cost of Indira Awas Yojana (IAY) houses from Rs.45,000/- to Rs.48,500/-in five Left Wing Extremism (LWE) affected districts; and

(b) if so, the details thereof and the progress in construction of IAY houses by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) During the year 2008-09 (February 2009), 28236 houses were sanctioned to the five Naxal affected districts of Orissa as a special package, in addition to their normal quota of IAY houses. Reports received in the Ministry indicate that 21725 houses, out of this additional sanction, have so far been constructed.

Proposals of bridges under PMGSY in Orissa

2560. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of proposals received by Government for bridges to be constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Orissa;

(b) the present status in respect of such proposals; and

(c) if there has been delay, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The proposals for construction of 60 bridges under Pradhan Mantri Gram Sadak Yojana (PMGSY) have been received from the State Government of Orissa.

(b) These proposals are under consideration in the Ministry of Rural Development.

(c) There has been no delay.